

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Office of the Registrar Judicial)**

**ORDER**

**No:- 01/C-19/RJS.**

**Dated:- 20-04-2020**

In compliance to Order No. 1579/GS dated 17-04-2020 issued by the Worthy Registrar General in pursuance of Hon'ble Supreme Court direction dated 06-04-2020 rendered in Suo-Moto Writ (Civil) No. 05/2020, regarding hearing of the cases through Video Conference owing to the extra-ordinary situation which has arisen because of National Lockdown to prevent the spread of Covid-19 disease, the below named officer/officials are hereby nominated to receive and redress the complaints regarding V.C related issues:-

Sr. No.	Name of the Officer/Official	Designation	Cell number
1.	Uzair Nazir Chiken	Sr. System Officer	9906500222
2.	Javid Ahmad Sheikh	System Assistant	9596189867
3.	Aamir Amin Shah	System Assistant	8899948584

All the concerned are, accordingly, notified to register complaints, if any arises, qua V.C related issues, before the aforementioned officer/officials, whose Cell /helpline numbers are given against each of them.

By Order.

Sd/-  
Registrar Judicial, Sgr.

No. 01-07/C-19/RJS.

Dated:20-04-2020

Copy to:

1. Registrar General, High Court of J&K, Jammu.
2. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.  
.....for information.
3. Shri Faisal Qadri, Advocate (Amicus Curie), for information.
4. Incharge NIC for uploading the Order on the official website of High Court of J&K as well as on the websites of District Courts of UTs of Jammu & Kashmir and Ladakh.
5. Shri Uzair Nazir Chiken, Sr. System Officer.
6. Shri Javid Ahmad Sheikh, System Assistant.
7. Shri Aamir Amin Shah, System Assistant.  
.....for information and compliance.